

ITEM NO.17
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5903-5904/2020

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAFIQUE ETC.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.94386/2020-CONDONATION OF DELAY IN FILING and IA No.94384/2020-EXEMPTION FROM FILING O.T.)

Date : 16-09-2021 These petitions were called on for hearing today.

For Petitioner(s)

Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

SLP(Cr1.) No.5903-5904/2020

Ld. Counsel for the petitioner to take fresh steps alongwith fresh particulars in respect of the sole respondent (common) in both the matters within two weeks.

List again on 10.11.2021.

RAJESH KUMAR GOEL
Registrar